

[29 April, 2002]

RAJYA SABHA

through flexible timings, leave options and entry level age relaxation. The emphasis will also be to increase the contribution of women scientist in societal programmes. The earmarking of funds for the new schemes will be done once the specific schemes have been fully concretised and worked out.

Production of spurious /adulterated seeds

*476. SHRI K. RAHMAN KHAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the existing laws are considered adequate to nail the producers of spurious/adulterated seeds; and

(b) if not, what steps Government propose to take to amend these laws, so as to make them effective?

THE MINISTER OF AGRICULTURE (SHRI AJIT SINGH): (a) and (b) The Seeds Act, 1966 regulates the quality of seeds of only notified kinds and varieties. Government propose to amend the Seeds Act in order to also regulate the quality of seeds of non-notified kinds and varieties and to provide for more stringent penalties for infringement.

J&K under FDA Scheme

*477. MIRZA ABDUL RASHID: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether J&K has been covered under Forest Development Agency Scheme, launched by Government;

(b) if so, how many Divisions have been covered under this programme and how much funds have been released, Division-wise, and what are the details of utilisation of funds; and

(c) whether Government would take up Rajouri and Poonch Divisions this year, on priority, where forests have been degraded ruthlessly?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) to (c) The State of Jammu & Kashmir has been covered under the Forest Development Agency Scheme (FDA). The FDAs have been constituted

at District level in J&K. The details of release of funds to the FDAs of Jammu & Kashmir and their utilisation are as under:—

Sl. No.	Name of the FDA/District	Amount released (Rs. in lakhs)	Amount Utilised (as on 23.4.2002) (Rs. in lakhs)
1.	Doda	58.80	43.00
2.	Kathua	19.02	13.43
3.	Anantnag	38.04	9.48
4.	Badgam	38.04	27.29
TOTAL:		153.90	93.20

The project proposals from Rajouri and Poonch Forest Development Agencies would be considered alongwith pending proposals from other FDAs this year within the broad frame work of the Scheme guidelines applicable for the Tenth Five Year Plan period.

Year 2002 as Outstanding Education Year

†*478. SHRI ANIL SHARMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have decided to observe year 2002 as 'Outstanding Education Year', if so, the guidelines issued by Government for this purpose;

(b) whether Government have issued instructions to all the Government schools, especially to Kendriya Vidyalayas and Navyug Schools, to give admission to everybody seeking admission in those schools; and

(c) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLIMANOHAR JOSHI): (a) and (b) No, Sir.

(c) Does not arise.

†Original notice of the question was received in Hindi.